

Filing under clause (d) of sub-regulation(5) of regulation 31 of IBBI (Liquidation Process Regulations, 2016)

Annexure - 2

Category of Stakeholder : Operational creditors (Government Dues)

S.No.	Name of Stakeholder	Identification Number	Amount Claimed (Rs.)	Amount Admitted (Rs.)	Amount Rejected (Rs.)	Extent of Security (Rs.)	Proofs admitted or rejected in part	Proofs wholly rejected	Remarks, if any
1	Employees' State Insurance Corporation, Regional Office, Hyderabad	Not Available	5,12,712.00	5,12,712.00	0.00	Not applicable	Not applicable	Not applicable	
	<b>Total</b>		<b>5,12,712.00</b>	<b>5,12,712.00</b>	<b>0.00</b>				

